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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.859/252/HDB/2018
NAME OF THE COMPANY	Lemon Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Lakku Sudhakar Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Monu Ranjani	Adv	9848559322	R

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission. Counsel for Applicant Company is present.

Issue notice to Roc (H). Counsel to serve notice and file proof of service.

List the matter on 11.09.2018.


Member (J)

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